

Competent Authority. S.P.E. have submitted their final reports in respect of transactions with other two firms and the matter is under examination in the Ministry of Defence.

INSTALLATION OF TOWER AND STATUES NEAR PALAM AIRPORT IN HONOUR OF BRIGADIER USMAN AND OTHERS

5161. SHRI ABDUL GHANI DAR : Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that Government have decided to instal 500 feet high tower in honour of Brigadier Usman, Brigadier Muzaffar, Brigadier Hoshiar Singh, Havildar Abdul Hamid and General Daulat Singh, opposite Palam Airport and to instal their statue around the pillar; and

(b) if so, when ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA) : (a) No, Sir.

(b) Does not arise.

CALCUTTA REGIONAL OFFICE OF MINERALS AND METALS TRADING CORPORATION

5162. SHRI B. K. MODAK :
SHRI MUHAMMAD ISMAIL :
SHRI JYOTIRMOY BASU :
SHRI BHAGABAN DAS :
SHRI K. HALDER :

Will the Minister of FOREIGN TRADE be pleased to state :

(a) the works carried on by the Calcutta Regional Office of the Minerals and Metals Trading Corporation;

(b) the number of employees of each category under this Office;

(c) whether Government have decided to shift part of the Office to Barbil; if so, the reasons therefor;

(d) whether according to the employees' association (Calcutta region), this partial shifting of the Office from Calcutta will tell upon the employment potential of West Bengal and if so, whether Government have considered the opinion expressed by the association; and

(e) if so, the action being taken in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE

(SHRI RAM SEWAK) : (a) The Calcutta Regional Office of the Minerals & Metals Trading Corporation deals with the following items of work :

(i) Import and distribution to actual users of metals imported by the Corporation *via* the Calcutta port.

(ii) Procurement and export of coal and manganese ore *via* the Calcutta port.

(iii) Procurement and despatch of iron ore and manganese ore from the Barajamda sector of Bihar/Orissa for Rourkela and Durgapur Steel Plants.

(iv) Procurement from the Barajamda sector and distribution of iron ore for export *via* Calcutta and Paradip ports.

(b) The number of employees under the Calcutta Regional Office, including those in the Sub-Regional Office at Nalda/Barbil is given below :—

Class I & II	23
Class III	387
Class IV	143
Barge Crew	37
Total	<u>590</u>

(c) No, Sir.

(d) and (e). Do not arise.

DEVELOPMENT OF MUZRAI INDUSTRIES IN MYSORE AND KERALA

5163. SHRI S. M. KRISHNA : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether there is any scheme under consideration for the development of Muzrai Industries in Mysore and Kerala States;

(b) if so, the details thereof; and

(c) the nature of assistance likely to be given to those States for the development of Muzrai Industries ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK) : (a) to (c). There is no specific scheme for development of Muzrai industries in Mysore and Kerala States. However, there is a scheme for the duplication of 139 Bhootha icons at Mekkkattu village,

South Kanara District in Mysore State. Out of the 139 icons, 65 images have so far been duplicated.

LICENCE TO M/S. PHILIPS AND COMPANY FOR MANUFACTURE OF AMPLIFIERS

5164. SHRI INDRAJIT GUPTA : Will the Minister of DEFENCE be pleased to state :

(a) whether M/S. Philips and Company have a licence for manufacturing amplifiers at their Calcutta factory;

(b) whether it is a fact that though the returns in this respect are submitted from the Company's Calcutta office, the manufacture is actually being done at the PELA factory, Bombay;

(c) whether this amounts to a breach of the licensing regulations; and

(d) if so, the action taken in the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI M. R. KRISHNA) : (a) to (d). M/s. Philips who have an industrial licence for the manufacture of 3600 amplifiers per annum at their Calcutta factory, are submitting production returns indicating production of this item in their Calcutta factory. The question whether these amplifiers are being produced in their Calcutta factory or elsewhere is being investigated.

INCREASE IN STATES' OUTLAY FOR FOURTH FIVE YEAR PLAN

5165. SHRI D. N. PATODIA : Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that as a result of the discussions held between the Chief Ministers and the Planning Commission, the outlay on States' Fourth Plans may go up by 10 to 15 per cent;

(b) whether any firm decision has been taken in this regard; and

(c) if so, the increase that is likely to be effected on the outlay of the States, State-wise ?

THE PRIME MINISTER, MINISTER OF FINANCE, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI) : (a) to (c). The discussions with the State Governments have not yet been completed. However, the States' Fourth Plan outlay is

likely to be higher than that indicated in the Draft Outline.

PROBE INTO CONFERRING OF PADMA VIBHUSHAN ON SHRI MODI

5166. SHRI MADHU LIMAYE : Will the PRIME MINISTER be pleased to state :

(a) whether she has received a reminder from a Member of Parliament on the 4th October, 1969 which contains reference to the need for probe into the conferring of Padma Vibhushan on Shri Modi on the recommendation of the Industrial Development Minister; and

(b) if so, the reaction of Government thereto ?

THE PRIME MINISTER, MINISTER OF FINANCE, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI) : (a) and (b). Yes, Sir; the Hon'ble Member is presumably referring to his own letter to Prime Minister to which a reply has been sent by the latter.

ALLOCATION OF QUOTA OF RAW FILMS

5167. SHRI JUGAL MONDAL : Will the Minister of FOREIGN TRADE be pleased to refer to the reply given to Unstarred Question No. 8221 on the 30th April, 1969 and state :

(a) whether the required information regarding allocation of quota of raw films has since been collected; and

(b) if so, the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK) : (a) Yes, Sir.

(b) A statement is laid on the Table of the House. [Placed in Library. See No. LT-1505/69].

ADDITIONAL LICENSING CAPACITY

5168. SHRI HIMATSINGKA : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether in order to increase exports, Government have decided to license additional capacity in 12 or more selected industries;

(b) if so, the details of the decision, indicating the extent of capacity to be raised in each industry; and

(c) the steps taken in pursuance of the said decision ?